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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O. A. NO. 1435/94

New Delhi this the 12th day of October, 1994

CORAM :

THE HON'BLE MR. JUSTICE S. C. MATHUR, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

Mrs. Kamlesh Sethi
W/O Shri Yogesh Sethi,
Assistant Dietician,
Guru Teg Bahadur Hospital,
Shahdara, Delhi
R/C 203-D, Pocket J & K,
Dilshad Garden,
Delhi - 110095.

... Applicant

By Advocate Shri Arun Bhardwaj

Versus

1. Govt. of Delhi through its Secretary, Ministry of Health, 5, Sham Nath Marg, Delhi.
2. Principal Hospital Co-ordinator, O/o P.H.C. cum Joint Secretary (Medical), 1 L. J. Nehru Marg, New Delhi.
3. The Medical Superintendent, Guru Teg Bahadur Hospital, Shahdara, Delhi.
4. Deputy Medical Superintendent (Admn.), Guru Teg Bahadur Hospital, Shahdara, Delhi.

... Respondents

By Advocate Shri Ramesh Mathur

ORDER (ORAL)

Mr. Justice S. C. Mathur —

On behalf of the respondents, counter affidavit has been filed. Learned counsel for the respondents has placed before us the original communication dated 11.10.1994 received by him from Shri U. R. Kapoor, PHC cum Joint Secretary (Medical II), T. R. Cell, 1, Jawahar Lal Nehru Marg, Delhi-2, in which it has

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been stated that the interviews held on 8th and 9th July, 1994 have been cancelled and fresh interviews will be held on 31.10.1994. The learned counsel submitted that in view of this position, the application has become infructuous.

2. Learned counsel for the applicant concedes that the application has become infructuous.
3. In view of the above, this application is rejected. There shall be no orders as to costs.
4. In view of the facts stated above, the interim order is not required to be continued. The same is accordingly discharged.

23.2.95
P. T. Thiruvengadam

S. C. Mathur
Chairman

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